

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Original Applications No 819 of 2004

Jabalpur, this the 6th day of May, 2005.

Hon'ble Mr. M.P. Singh, Vice Chairman
Hon'ble Mr. Madan Mohan, Judicial Member

Vikash Kashyap, S/o Shri Madan
Mohan Kashyap, aged about 23
Years, 218, LIG Nayas Colony,
Itarsi, Distt. Hoshangabad.

Applicant

(By Advocate – Shri S.K.Nagpal)

V E R S U S

1. Union of India,
Through The Chairman,
Railway Board, Rail Bhawan,
New Delhi.
2. General Manager, Central
Railway, Mumbai CST.
3. Chief Personnel Officer (C) Head
Quarters office, Personnel
Branch, Central Railway,
Mumbai CST.

Respondents

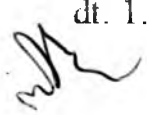
(By Advocate – Shri M.N. Banerjee)

O R D E R (oral)

By M.P. Singh, Vice Chairman –

By filing this Original Application, the applicant has sought the following main reliefs :-

- “i) to quash the order dated 3.8.2004 Annexure-A-1 passed by respondent No.3 being unjustified/illegal.
- ii) direct the respondents to appoint/post the applicant on the Railway Commercial Department on suitable post in terms of the Railway Recruitment Board Notice dt.16.11.96 Annexure-A/2 and revised instruction contained in Railway Board's letter dt. 1.1.2004 Annexure-A-13 immediately”.



2. The learned counsel for the respondents states that this OA has become infructuous. As the reliefs claimed by the applicant has already been granted by them by issuing the appointment order dated 18.3.2005. He has produced a copy of the aforesaid appointment order dated 18.3.2005 with a copy to the learned counsel for the applicant which is taken on record. As the appointment order has been issued to the applicant, the relief claimed by the applicant in this OA has been granted to them. Therefore, the OA has become infructuous. Accordingly, the same is dismissed as infructuous.

(Madan Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman

पृष्ठान्कन सं ओ/न्या.....जबलपुर, दि.....

पतिलिपि अर्पित

(1) सचिव, उच्च न्यायालय, जबलपुर

(2) जज (सी/डी/सी/डी) जबलपुर

(3) पटवारी (सी/डी/सी/डी) जबलपुर

(4) न्यायालय, जबलपुर

सूचना एवं आवश्यक कार्यवाही हेतु

उप यजिस्टर

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